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NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.No.156/2015

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh

2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16th January 2018, 10.30 A.M.

Name of the Company Under Section		Sushil Kumar GaneriwalaVersus-Bengal Brahmaputra Developers Pvt. Ltd. & Ors 397/398		
1.	SWAPNA C	HOUBEY, Adv.? EF, PCS	Respondents	(auree 101/18
2.	CS SANJAY CS ROHIT CS RAHUL M. PRASHANT		A, PCS Teh'hone	3 Jane 16.1.18

ORDER

Ld. Counsel for the petitioners as also Ld. Counsels for the respondents are present.

List on 06.02.2018 for hearing.

Sd

(Jinan K.R.) Member (Judicial) (V.P. Singh) Member (Judicial)

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